

[English]

Modernisation of HMT Units

5482. SHRI V.S. VIJAYARAGHAVAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have any proposal to diversify and modernise HMT units in near future; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) HMT has planned to modernise various units and diversify during the 8th Five Year Plan 1992-97. The 8th Five Year Plan proposals are yet finalised.

Allotment of Plots by Government of Assam

5483. SHRI PROBEN DEKA: Will the Minister of URBAN DEVELOPMENT be pleased to state the amount provided by the housing organisation like HUDCO to people of Assam to construct houses on plots allotted by the Government of Assam?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): HUDCO provide loan assistance to various State level borrowing agencies for implementation of housing scheme for various income groups. No loan is sanctioned by HUDCO directly to the individuals to construct house on plots allotted by the State Government.

Supply of Coal by CIL

5484. SHRI M.V. CHANDRASEKHAR MURTHY: Will the Minister of COAL be pleased to state:

(a) the details of vendors exclusively

belonging to Public Sector Undertakings enlisted by the Coal Indias Limited till March 1992 for various supplies;

(b) whether a number of Public Sector Undertakings are not getting enough Support form the Coal India Limited for the supply of their products;

(c) whether similar products are being offered and accepted by Coal India Limited from other sources than Public Sector Undertakings ; and

(d) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) All public Sector Undertakings are automatically enlisted with Coal India Limited.

(b) to (d). Coal India Ltd. is a commercial undertaking and has to operate as such. Purchases are made by CIL on the basis of competitive tendering procedure and the most competitive and techno-commercially acceptable offer is accepted against tender. It is not mandatory for coal companies to procure only from public sector undertakings in case similar items are also manufactured by others.

Pension Scheme for Employees of Public Sector Undertakings

5485. SHRI HARISH NARAIN PRABHU ZANTYE:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have received any proposal from the employees of some Public Sector Undertakings for introduction of pension scheme to the employees subscribing Provident Fund; and